

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL




APPLICATION NUMBER :

PETITION NUMBER : TCP/164/2016

NAME OF THE PETITIONER(S) : Joseph Selvakumar

NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. RAJESH H	Counsel for R1 & R2	
2.	A. SATHIYAMURTHI for Ganesh & Ganesh	Counsel for R3	
3.	P. Stella Mary (for) K. Moorthy	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed objections on the report of the Chartered Accountant, copy of the same is furnished to the other side. Both the counsel are directed to submit final arguments. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)